

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

22. C.A.(CAA)/228(MB)2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.11.2023**

Name of the Party: Mukti Gold Private Limited

Section 230-232, 234 of Companies Act, 2013

ORDER

1. Mr. Devendra R. Dhanesha, Ld. Authorised Representative for the Petitioner present.
2. Heard the Authorised Representative and perused the records.
3. **Reserved for orders.**

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)